

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Original Application No.180/00334/2018**

Friday, this the 18<sup>th</sup> day of January, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Sreeja.V.C.,  
W/o.Shibu.P.S.,  
Vikkaramparambil House,  
Perumbalam P.O., Alleppey District – 688 570. ...Applicant

**(By Advocate – Ms.Thushara.V)**

**v e r s u s**

1. Union of India represented by the Secretary,  
Ministry of Labour and Employment,  
Shram Shakti Bhavan, Rafi Marg,  
New Delhi – 110 001.
2. The Director,  
Dattopant Thengadi National Board  
for Workers Education and Development,  
North Ambazari Road, Nagpur – 440 033.
3. The Director,  
(Ministry of Labour and Employment,  
Government of India & DTNBWED),  
Shram Shakti Bhavan, Rafi Marg,  
New Delhi – 110 001.
4. Regional Director,  
Regional Directorate,  
Dattopant Thengadi National Board for  
Workers Education, SA 5 & 6 Fact Township,  
Eloor, Udyogamandal, Kochi – 683 501. ...Respondents

**(By Advocate – Mr.N.Anilkumar, SCGSC)**

This application having been heard on 18<sup>th</sup> January 2019, the Tribunal  
on the same delivered the following :

.2.

**ORDER**

When the matter came up for hearing today, it is stated by the learned counsel for the applicant that all pensionary benefits relating to the applicant has since been disbursed and the same is received by the applicant also. What remains is the amount pertaining to the Insurance Cover referred to in Annexure R-1(d). Learned counsel for the applicant submitted that the O.A can be disposed of with a direction to the respondents to disburse the benefits in respect of Insurance Cover as estimated at Annexure R-1(d) to the applicant within a time limit.

2. In the above facts and circumstances of this case, the O.A is disposed of with a direction to the respondents to disburse the benefits in respect of Insurance Cover as estimated at Annexure R-1(d) to the applicant positively within a period of 30 days from the date of receipt of a copy of this order. No costs.

(Dated this the 18<sup>th</sup> day of January 2019)

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in O.A.No.180/00334/2018**

1. **Annexure A-1** – True copy of the representation dated 18.9.2017 by the applicant to the 2<sup>nd</sup> respondent.
2. **Annexure A-2** – True copy of the representation dated 21.12.2017 by the applicant to the 2<sup>nd</sup> respondent.
3. **Annexure A-3** – True copy of the representation dated 7.3.2018 by the applicant to the 3<sup>rd</sup> respondent.
4. **Annexure A-4** – True copy of the letter acknowledgement from the office of the Prime Minister.
5. **Annexure R-1(a)** – True copy of the Guidelines of Government of India.
6. **Annexure R-1(b)** – True copy of the letter No.DTNBWED/Accts./NPS 782/2018/810 dated 11.4.2018.
7. **Annexure R-1(c)** – True copy of the letter dated 16.4.2018.
8. **Annexure R-1(d)** – True copy of the letter dated 24.4.2018.

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